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Declaration of Assets and Liabilities

Year..... 2025

I, **BISHNU DEO BIBHAKAR**, son/daughter/wife of...**LATE JAGDISH PRASAD YADAV**,
aged **49** years, belonging to**BIHAR VIDHAN SABHA SECRETARIAT**.....
service and presently working as**ASSISTANT SECTION OFFICER**.....
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant -1 Name	Dependant -2 Name	Dependant-3 Etc. Name
			KUMARI ARTI	NEHA KUMARI		
(i)	Cash	10000/-	10000/-	-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(i) Bank-424954/- (ii) GPF- 1056306/- (iii) PPF- 98092/- (iv) NPS-150001/- (v) SAHARA- 28150/- (vi) Co-Operative Society-26261/-	Bank- 1286000/-	Bank- 39650/-		
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	(i) Home Loan Installment Monthly-30000/- (ii) Home Loan Insurance Installment Monthly-2400/- (iii) LIC Premium Yearly - 22406/- (iv) PLI Premium Yearly - 4500/-				
(v)	Motor Vehicles (details of make, etc.)	(i) BR01BJ6118 Motorcycle Make-2012 (ii) BR01FA3590 Motorcycle Make- 2021				
(vi)	Jewellery (give details of weight and value)	Gold-18 gm	Gold- 70 gm Silver- 500 gm.	Gold-15 gm Silver-200 gm.		
(vii)	Other assets, such as values of claims / interests					

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Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Location(S) - Survey number(S) - Extent (Total measurement) - Current market value	Phulkaha (Supaul) Patrik Land-317 Dismil				
(ii)	Non-Agricultural Land - Location(S) - Survey number(S) - Extent (Total measurement) - Current market value	(i) Phulkaha (Supaul) Patrik Land-43 Dismil, (ii) Rampur Chihut (Patna)- 2.755 Dismil				
(iii)	Buildings (Commercial and residential) - Location(S) - Survey /door number(S) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(S) - Survey /door number(S) - Extent (Total measurement) - Current market value	(i) Residential House Phulkaha, Supaul. (ii) Basudev Maitreyee Palace, Flat No- 215 Super build up area- 1195 sq.ft. East Gola Road, Danapur, Patna. Rs. 44,13,000/- (Agreement for sale) Under Construction.				
(v)	Other (Such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on11.02.2025.....
(a)	(i) Loans from Banks	SBI, Vidhan Mandal, Patna	(i) Home Loan- 2870686/- (ii) Home Loan Insurance-261801/-
	(ii) Loans from financial institutions		

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	(iii) Government Dues : (a) Dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 63028/- A.Y-2024-25 ATYPB1133C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return files.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

c. Personal Details

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : *Bishnu Deo Bibhakar*

Name of Employee: BISHNU DEO BIBHAKAR

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR VIDHAN SABHA SACHIWALYA,
PATNA

Place: PATNA

Date: 11-02-2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.